

Bench- II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

(10)

C.P. No 282/2013

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 1st September 2017, 10.30 A.M

Name of the Company		Dr. Narendra Prasad & Anr. -Vs- Arvind Hospital Pvt.Ltd & Ors	
Under Section		397/398 O & M	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Kalyan Shankar Respondent Ishwar

1. MR. Ratnanko Banerjee, (Sr Adv)
2. MR. Debabrata Ghosh (Adv)
3. MR. SITANAK MITRA (Adv)
4. MR. Zulfiqar Ali Al-Quaderi (Adv)

}

Petitioners

Zulfiqar Ali
01/09/2017

01-09-2017 – CP No. 282/2013- Dr. Narendra Prasad & Anr Vs. Arvind Hospital Pvt. Ltd. & Ors.

ORDER

The Ld. Lawyer on behalf of the petitioner as well as on behalf of the respondent(s) are present.

From the side of the petitioner as well as from the side of the respondent(s), the parties are present in person.

The matter is under settlement. The parties are not ready for settlement.

Since the settlement has failed, let the matter proceed for argument.

Fixing 20-09-2017.

smt

MANORAMA KUMARI
MEMBER(J)